## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

(CAA)-246/(ND)/2017

## IN THE MATTER OF:

M/s. Ajay Fincap Consultants (P) Ltd. & Ors.

.. PETITIONER

Vs.

The Regional Director

RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 25.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Ashish Aggarwal, Advocate

For the Respondents

:-

## ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 11.10.2017.

(S.P. Gahlaut) Bench officer-III

Surjit 25.9.2017